

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 790
ANSWERED ON 28TH APRIL, 2016

NHs IN ODISHA

790. SHRIMATI RITA TARAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the six roads in Odisha were transferred to NHAI for improvement after their declaration as National Highways;
- (b) if so, the details thereof;
- (c) whether there is inordinate delay in starting improvement works of these roads and if so, the details thereof and the reasons therefor;
- (d) whether Chief Minister of Odisha in his letters dated 2nd September, 2015 had requested the Ministry to hand over NH 520 to the State and if so, the details thereof and the action taken thereon; and
- (e) the steps being taken by the Government for early repair and maintenance of these roads?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c): Six roads in Odisha were approved "In-principle" for declaration as National Highway subject to the outcome of Detailed Project Report (DPR). Bids for preparation of DPR have already been received on 29.03.2016.

(d): Yes madam, Hon'ble Chief Minister, Odisha in his letter dated 02.09.2015 had requested the Minister (RTH&S) about NH 520. 4/2 laning of Rimuli-Rajamunda section (NH-520) was awarded to M/s Orissa Steel Expressways Pvt Ltd. on 21.07.2011 on BOT (Toll). However, the concessionaire has stopped the work due to non achievement of Financial Closure. Proposal of foreclosure of contract is under process by NHAI.

(e): The maintenance work amounting to Rs. 6.91 crore in worst affected stretches of existing road in Rimuli-Rajamunda section (NH-520) has already been taken up. Bids have been invited for maintenance of balance stretches with bid due date as 28.04.2016.
